

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Chief Justice's Secretariat)

ORDER

No. : 1589 of 2022/Psy

Dated: 24.11.2022.


In the interest of administration, the following transfers and postings of Section Officers and Head Assistants (Division Cadre) in Subordinate Judiciary of Jammu Division of UT of Jammu & Kashmir are hereby ordered:

1. Section Officers

- 1) Shri Kewal Krishan, Section Officer (Administration), Principal District & Sessions Court, Jammu is transferred and posted as Section Officer (Reader) in the Court of Principal District & Sessions Judge, Udhampur vice Shri Wazir Ahmad Khan.
- 2) Shri Satish Singh Slathia, Section Officer (Administration), Principal District & Sessions Court, Samba is transferred and posted as Section Officer (Reader) in the Court of Pr. District & Sessions Judge, Kathua vice Shri Abdul Kayyum.
- 3) Shri Bashir Ahmad, Section Officer (Reader), 1st Addl. District & Sessions Court, Jammu is transferred and posted as such in the Court of Principal District & Sessions Judge, Reasi vice Shri Arjan Dass.
- 4) Shri Arjan Dass, Section Officer (Reader), Principal District & Sessions Court, Reasi is transferred and posted as such in the Court of 3rd Addl. District Judge (TADA/POTA), Jammu vice Shri Parshotam Singh.
- 5) Shri Parshotam Singh, Section Officer (Reader), 3rd Addl. District Court (TADA/POTA), Jammu is transferred and posted as such in the Court of Principal District & Sessions Judge, Ramban vice Shri Kewal Krishan.
- 6) Shri Kewal Krishan, Section Officer (Reader), Principal District & Sessions Court, Ramban is transferred and posted as Section Officer (Administration) in the Court of Principal District & Sessions Judge, Kathua vice Shri Mohammad Bashir.
- 7) Shri Mohammad Bashir, Section Officer (Administration), Principal District & Sessions Court, Kathua is transferred and posted as Section Officer (Reader) in the Court of Principal District & Sessions Court, Jammu vice Shri Madan Lal.
- 8) Shri Madan Lal, Section Officer (Reader), Principal District & Sessions Court, Jammu is transferred and posted as such in the Court of Principal District & Sessions Judge, Rajouri vice Shri Mohammad Sharief.



- 9) Shri Mohammad Shafi Gutt, Section Officer (Administration), Principal District & Sessions Court, Rajouri is transferred and posted as such in the Court of Principal District & Sessions Court, Jammu vice Shri Kewal Krishan.
- 10) Shri Kanshi Ram, Section Officer (Reader), Principal District & Sessions Court, Baderwah is transferred and posted as such in the Court of Addl. District & Sessions Judge, Udhampur vice Shri Altaf Hussain.
- 11) Shri Abdul Kayyum, Section Officer (Reader), Principal District & Sessions Court, Kathua is transferred and posted as such in the Court of 2nd Addl. District & Sessions Judge, Jammu vice Shri Syed Sibte Raza Rizvi.
- 12) Shri Syed Sibte Raza Rizvi, Section Officer (Reader), 2nd Addl. District & Sessions Court, Jammu is transferred and posted as Section Officer (Administration) in the Court of Principal District & Sessions Judge, Rajouri vice Shri Mohammad Shafi Gutt.
- 13) Shri Mohammad Sharief, Section Officer (Reader), Principal District & Sessions Court, Rajouri is transferred and posted as such in the Court of Addl. District & Sessions Judge, Poonch vice Shri Rajesh Dutt.
- 14) Shri Rajesh Dutt, Section Officer (Reader), Addl. District & Sessions Court, Poonch is transferred and posted as Section Officer (Reader) in the Court of 1st Addl. District & Sessions Judge, Jammu vice Shri Bashir Ahmad.
- 15) Shri Wazir Ahmad Khan, Section Officer (Reader), Principal District & Sessions Court, Udhampur is transferred and posted as such in the Court of Addl. District & Sessions Judge, (Fast Track), Jammu vice Smt. Sushma Kumari.
- 16) Shri Altaf Hussain, Section Officer (Reader), Addl. District & Sessions Court, Udhampur is transferred and posted as Section Officer (Reader) in the Court of Principal District & Sessions Judge, Baderwah vice Shri Kanshi Ram.
- 17) Smt. Sushma Kumari, Section Officer (Reader), Addl. District & Sessions Court, (Fast Track), Jammu is transferred and posted as Section Officer (Administration) in the Court of Principal District & Sessions Judge, Udhampur vice Shri Puran Singh.
- 18) Shri Puran Singh, Section Officer (Administration), Principal District & Sessions Court, Udhampur is transferred and posted as Section Officer (Reader) in the Family Court, Jammu vice Shri Randheer Singh.
- 19) Shri Randheer Singh, Section Officer (Reader), Family Court, Jammu is transferred and posted as Section Officer (Adm.) in the Court of Principal District & Sessions Judge, Samba vice Shri Satish Singh Slathia.



- 20) Shri Shakti Kumar Parihar, Section Officer (Reader), Addl. District & Sessions Court (FT), Doda and Shri Aftab Ahmad Kelu, Section Officer (Reader), Principal District & Sessions Court, Kishtwar shall swap their place of postings.

2. **Head Assistants**

- 1) Sh. Bal Krishan, Reader/Head Assistant, Chief Judicial Magistrate Court, Poonch is transferred and posted as Nazir/Head Assistant, in the Court of Sub-Judge, Ramnagar vice Sh. Romesh Kumar-IV.
- 2) Sh. Romesh Kumar-IV, Nazir/Head Assistant, Sub-Judge Court, Ramnagar is transferred and posted as Nazir/Head Assistant, in the Court of Pr. District & Sessions Judge, Ramban vice Sh. Mohd. Ashraf Malik.
- 3) Sh. Mohd. Ashraf Malik, Nazir/Head Assistant, Pr. District & Sessions Court, Ramban is transferred and posted as Nazir/Head Assistant, in the Court of Chief Judicial Magistrate, Jammu vice Sh. Romesh Chander.
- 4) Sh. Romesh Chander, Nazir/Head Assistant, Chief Judicial Magistrate Court, Jammu is transferred and posted as Nazir/Head Assistant, in the Court of Pr. District & Sessions Judge, Rajouri vice Sh. Rehmat Ali.
- 5) Sh. Rehmat Ali, Nazir/Head Assistant, Pr. District & Sessions Court, Rajouri is transferred and posted as Nazir/Head Assistant, in the Court of Municipal Magistrate, Jammu vice Sh. Parshotam Lal-I.
- 6) Sh. Parshotam Lal-I, Nazir/Head Assistant, Municipal Magistrate Court, Jammu is transferred and posted as Nazir/Head Assistant, in the Court of Sub-Judge, Batote vice Sh. Sunit Thakur.
- 7) Sh. Sunit Thakur, Nazir/Head Assistant, Sub-Judge Court, Batote is transferred and posted as Nazir/Head Assistant, in the Court of Sub-Judge, Katra vice Sh. Kewal Krishan Barna.
- 8) Sh. Kewal Krishan Barna, Nazir/Head Assistant, Sub-Judge Court, Katra is transferred and posted as Head Record Keeper/Head Assistant, in the Court of Pr. District & Sessions Court, Rajouri vice Sh. Amit Dhiman.
- 9) Sh. Amit Dhiman, Head Record Keeper/Head Assistant, Pr. District & Sessions Judge, Rajouri is transferred and posted as Nazir/Head Assistant, in the Court of Pr. District & Sessions Judge, Jammu vice Sh. Rajan Sadotra.



- 10) Sh. Rajan Sadotra Nazir/Head Assistant, Pr. District & Sessions Court, Jammu is transferred and posted as Reader/Head Assistant, in the Court of Sub-Judge, Samba vice Ms. Babita Raina.
- 11) Ms. Babita Raina, Reader/Head Assistant, Chief Judicial Magistrate, Samba is transferred and posted as Nazir/Head Assistant, in the Court of Special Railway Magistrate, Jammu vice Sh. Shakti Kumar-II.
- 12) Sh. Shakti Kumar-II, Nazir/Head Assistant, Special Railway Magistrate Court, Jammu is transferred and posted as Reader/Head Assistant, in the Court of Sub-Judge, Surankote vice Sh. Raman Kumar Khajuria.
- 13) Sh. Raman Kumar Khajuria, Reader/Head Assistant, Sub-Judge Court, Surankote is transferred and posted as Reader/Head Assistant, in the Court of Passenger Tax Magistrate, Jammu vice Sh. Bhushan Lal Verma.
- 14) Sh. Bhushan Lal Verma, Reader/Head Assistant, Passenger Tax Magistrate Court, Jammu is transferred and posted as Reader/Head Assistant, in the Court of Chief Judicial Magistrate, Poonch vice Sh. Bal Krishan.
- 15) Sh. Deepak Kumar, Accountant/Head Assistant, Pr. District & Sessions Court, Bhandarwah is transferred and posted as Reader/Head Assistant, in the Court of Special Mobile Magistrate, Udhampur vice Sh. Romesh Kumar-II.
- 16) Sh. Romesh Kumar-II, Reader/Head Assistant, Special Mobile Magistrate Court, Udhampur is transferred and posted as Accountant/Head Assistant, in the Court of Pr. District & Sessions Judge, Bhandarwah vice Sh. Deepak Kumar.
- 17) Sh. Bhushan Lal, Accountant/Head Assistant, Pr. District & Sessions Court, Kathua is transferred and posted as Reader/Head Assistant, in the Court of Chief Judicial Magistrate, Jammu vice Sh. Vijay Kumar.
- 18) Sh. Vijay Kumar, Reader/Head Assistant, Chief Judicial Magistrate Court, Jammu is transferred and posted as Head Record Keeper/Head Assistant, in the Court of Pr. District & Sessions Court, Rajouri vice Sh. Shahnaz Ahmad Malik.
- 19) Sh. Shahnaz Ahmad Malik, Head Record Keeper/Head Assistant, Pr. District & Sessions Court, Rajouri presently attached with the High Court Wing, Jammu vide Order No. 1446 dated 21.10.2022, is detached and posted as Head Record Keeper/Head Assistant, in the Court of Pr. District & Sessions Judge, Jammu vice Sh. Charan Dass.

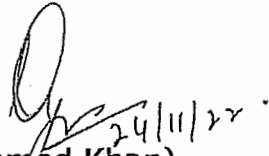


- 20) Sh. Charan Dass, Head Record Keeper/Head Assistant, Pr. District & Sessions Judge, Jammu is transferred and posted as Reader/Head Assistant, in the Court of Special Excise Magistrate, Jammu vice Sh. Kuldeep Kumar.
- 21) Sh. Kuldeep Kumar, Reader/Head Assistant, Special Excise Magistrate Court, Jammu is transferred and posted as Nazir/Head Assistant, in the Court of Munsiff, Basohli vice Sh. Mohd. Rafiq Butt.
- 22) Sh. Mohd. Rafiq Butt, Nazir/Head Assistant, Munsiff Court, Basohli is transferred and posted as Nazir/Head Assistant, in the Court of Munsiff, Billawar vice Sh. Anil Kumar Sharma.
- 23) Sh. Anil Kumar Sharma, Nazir/Head Assistant, Munsiff Court, Billawar is transferred and posted as Nazir/Head Assistant, in the Court of Pr. District & Sessions Judge, Poonch vice Sh. Shub Kumar.
- 24) Sh. Shub Kumar, Nazir/Head Assistant, Pr. District & Sessions Court, Poonch is transferred and posted as Head Record Keeper/Head Assistant, in the Court of Pr. District & Sessions Judge, Kathua vice Sh. Rajinder Kumar.
- 25) Sh. Shiv Kumar, Reader/Head Assistant, Special Mobile Magistrate, Jammu is transferred and posted as Accountant/Head Assistant, in the Court of Pr. District & Sessions Judge, Kathua vice Sh. Bhushan Lal.
- 26) Sh. Kesar Chand Bhandari, Nazir/Head Assistant, Addl. District & Sessions Court, Doda is transferred and posted as Head Record Keeper/Head Assistant, in the Court of Pr. District & Sessions Judge, Bhaderwah vice Sh. Parshotam Raj.
- 27) Sh. Parshotam Raj, Head Record Keeper/Head Assistant, Pr. District & Sessions Court, Bhaderwah is transferred and posted as Nazir/Head Assistant, in the Court of Addl. District & Sessions Judge, Doda vice Sh. Kesar Chand Bhandari.
- 28) Ms. Neeraj Jamwal, Head Record Keeper/Head Assistant, Pr. District & Sessions Court, Kathua is transferred and posted as Nazir/Head Assistant, in the Court of Munsiff, Hiranagar vice Sh. Kewal Krishan-III.
- 29) Sh. Kewal Krishan-III, Nazir/Head Assistant, Munsiff Court, Hiranagar is transferred and posted as Head Record Keeper/Head Assistant, in the Court of Pr. District & Sessions Judge, Kathua vice Ms. Neeraj Jamwal.
- 30) Sh. Ajeet Kumar Raina, nazir/Head Assistant, Pr. District & Sessions Court, Kishtwar is transferred and posted as Accountant/Head Assistant, in the Court of Pr. Distirct & Sessions Judge, Kishtwar vice Sh. Balwant Singh.

- 31) Sh. Balwant Singh, Accountant/Head Assistant, Pr. District & Sessions Court, Kishtwar is transferred and posted as Nazir/Head Assistant, in the Court of Pr. District & Sessions Judge, Kishtwar vice Sh. Ajeet Kumar Raina.
- 32) Sh. Rajinder Kumar, Head Record Keeper/Head Assistant, Pr. District & Sessions Court, Kathua is transferred and posted as Reader/Head Assistant, in the Special Mobile Magistrate, Jammu vice Sh. Shiv Kumar.

Note:- All the Presiding Officers are directed to ensure that transferees are relieved within 10 days from the date of issuance of this Order and report compliance.

(By Order of Hon'ble the Chief Justice)



(Aijaz Ahmed Khan)
Principal Secretary to
Hon'ble the Chief Justice

No.: 105-113 of 2022/Psy

Dated: 24.11.2022

Copy to the:

1. Registrar General, High Court of J&K and Ladakh, Jammu.
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
3. Registrar Rules, High Court of J&K and Ladakh, Jammu.
.....for information.
4. All concerned Principal District & Sessions Judges of UT of J&K.
5. All concerned Presiding Officers of Subordinates Courts of UT of J&K.
.....for information and compliance.
6. CPC (e-Courts), High Court of J&K and Ladakh for uploading on the official Website.
7. Director Finance, High Court of J&K and Ladakh, Jammu, for information.
8. In-charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping record of the same.
9. Order Book.


Principal Secretary to
Hon'ble the Chief Justice